

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 11/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Man Turbomachinery India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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| 1. | Mr. Vishal Maheshwari | Advocate |  |
| 2. | Mr. Bankim Gangar | Advocate | |
| | ilby Khaitan legal Associates. | | |

Common Order

CSP No. 11/230-232/NCLT/MB/MAH/2017

CSP No. 12/230-232/NCLT/MB/MAH/2017

At request of the party, list this matter for hearing on 19.1.2017

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)